

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 56(ND)14
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)


SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**

**NAME OF THE COMPANY: M/s. Sh. Ambrish Kumar & Anr. V/s. M/s Sainitary & Allied
Industries Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

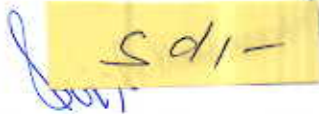
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1	R S BHATIA	PCS	P	
	Brigun R Sharma	Proxy Counsel	R	

ORDER

Learned counsel for the parties are present. They seek and are given 6 weeks' time to enter into an amicable settlement in the matter.

List on 25.11.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)